

By Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2019/ 6278 /A

From :- Shri Kaushik Kumar Sharma
Jt. Registrar (Vigilance)
Gauhati High Court
Guwahati.

To,
Shri Bhupen Kumar Nath,
Joint Registrar (PM&P)
Gauhati High Court., Guwahati

Dated Guwahati, the 25th October, 2019.

Sub:- **Permission for LTC .**

Ref:- Your application dated 10.10.2019

Sir,

With reference to the above, I am directed to inform you that, you are allowed to avail LTC for the block period 2018-2021, to visit Andaman and Nicobar Islands along with your family w.e.f. 24.12.2019 to 30.12.2019 with station leave permission to aforesaid period, by the shortest possible route, as per existing Rules.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. NO. HC.VII-03/2019/6279 - 6281 /A dtd. 25/10/19

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 3. The System Analyst, Gauhati High Court, Guwahati for information and necessary action.

sd/-

JT. REGISTRAR (VIGILANCE)

sd/-